

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.74/BB/17	-	Admission	Rule 6 of IB	ILC Iron & Steel Pvt Ltd Vs MSM Steels Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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46	SHALINI A. HASINAL 9480014128	Operational Creditor	
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Counsel for petitioner is present. Registry has raised some objection with regard to the maintainability of the petition on the ground that the Registered Office of the Corporate Debtor is situated in the State of Maharashtra and that this Tribunal has no jurisdiction to entertain this petition.

List it for hearing with regard to the objections raised by the Registry on 23.08.2017.

  
MEMBER (J)

  
MEMBER (T)